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Before,

National Green Tribunal Eastern Zone Bench,
At-Kolkata.

Original Application No.-131/2024/EZ

In the Matter of

Subhas Dutta ----- Applicant

Versus

The State of Bihar & others ----- Respondents

Affidavit filed by the Respondent no.-1, 2, 3
& 5

I, ROUSHAN KUSHWAHA....., son of RAM PRAMASH SINGH.....
aged about 36..... years, working for gain at District Magistrate, Begusarai
do hereby solemnly affirm and say as follows:-

1. I am the District Magistrate Begu Authorized signatory of the respondent nos.- 1, 2, 3 and 5 herein. I am acquainted with the facts and circumstances of the case and I am competent to affirm this affidavit on behalf of the respondent no. 1, 2, 3, and 5.
2. I affirm this affidavit in terms of the solemn order dated 8th July, 2024 passed by the Hon'ble Justice B. Amit Sthalekar and Hon'ble Justice (Dr.) Arun Kumar Verma, National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That a copy of the solemn orders of the Hon'ble Tribunal has been taken from the server and I have read and understood the contents and purport thereof. Nothing contained in this affidavit shall be construed as

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BEGUSARAI, BIHAR
19-8-24



admission of any statement unless specifically admitted by me. I reserve the right to deal with legal position of the matter at the time of hearing.

4. That the present affidavit addresses the environmental issues with reference to the Kabar Tal Wetland located in Begusarai District, Bihar
5. That the lake, also known as Kabar Tal, is an ecologically sensitive area that plays a critical role in supporting regional biodiversity, especially avian species. The Kabar Tal wetland, located in the Begusarai district of Bihar, is a significant natural habitat within the inter-fan of the Burhi Gandak and Kosi Rivers, which form part of the Lower Ganga basin in North Bihar. Declared a bird sanctuary in 1989 under the Wildlife (Protection) Act, 1972, Kabar Tal covers an extensive area of approximately 6,311 hectares. This includes a mix of permanent and seasonal water bodies, locally referred to as maun, chaur, taal, and jheel, spread across ten revenue villages. The wetland is home to a variety of migratory and resident bird species, making it an important avian habitat. In recognition of its ecological value, the core area of Kabar Tal, measuring around 2,620 hectares, has been designated as a Ramsar site-a Wetland of International Importance.
6. The Hon'ble Tribunal, through its order dated 8th July 2024, constituted a District-Level committee to Investigate and report on the ecological disturbances affecting Kabar Tal. The committee, composed of officials from relevant State departments, conducted a detailed site inspection on 30th July, 2024. **Copy of the minutes of the inspection conducted by the Court appointed Committee and its recommendation is annexed hereto and marked with Letter A.**
7. The statements contained in paragraph nos. 1 to 4 are true to my knowledge and belief, and nothing herein shall be construed as an



Roushan Kumar
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 BEGUSARAI DISTRICT
 19-8-24

admission of any statement unless specifically admitted. The statements made in paragraphs nos. 5 and 6 is information derived from record and the rest thereof are my humble submissions before this Hon'ble Court.

Identified by me and

Prepared in my Office

✓ Rohun Kishor
19/08/24
Deponent

Saijeer K
Advocate
E No-4678/99
19.8.24

Before me,



Notary Public

✓ Rohun Kishor
19/08/24

VERIFICATION

I, do hereby verify that the contents of paragraphs and parts thereof are based on information and/or derived from sources which I verily believe to be true and I have not suppressed any material facts and circumstances and the rest are my humble submissions, before this Hon'ble Tribunal.

Saijeer K
Advocate
19.8.24
E No-4678/99

Roushan
NOTARY
BEGUSARAI (BIHAR)
Authorised U/S 84 of B.N.A
84 (Act N.-47 of 2023 read with S-8 (a)
(b) of the Notaries Act (Act L-III of 1956)
No. 4668 Date 19-8-24

✓ Rohun Kishor
19/08/24



भारतीय विशिष्ट पहचान प्राधिकरण
भारत सरकार
Unique Identification Authority of India
Government of India



नामांकन क्रमांक/Enrolment No.: 0000/25470/01873

ROSHAN KUSHWAHA (रोशन कुशवाहा)

सूचना

S/O Ram Prakash Singh, Flat No.-309, Rudra Heights, Saranath Road, Near Old R T O Office, Pahariya, Asapur, Varanasi, Uttar Pradesh - 221007

- आधार पहचान का प्रमाण है, नागरिकता का नहीं।
- पहचान का प्रमाण ऑनलाइन ऑथेंटिकेशन द्वारा प्राप्त करें।
- यह एक इलेक्ट्रॉनिक प्रक्रिया द्वारा बना हुआ पत्र है।

Date: 12/01/2017

आपका आधार क्रमांक/ Your Aadhaar No.:

INFORMATION

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- Aadhaar is a proof of identity, not of citizenship.
- To establish identity, authenticate online.
- This is electronically generated letter.



Validity unknown
Digitally signed by DS/ROSHAN KUSHWAHA
IDENTIFICATION AUTHORITY OF INDIA 01
Date: 2017.01.12 08:12:16 IST

मेरा आधार, मेरी पहचान



help@uidai.gov.in



www.uidai.gov.in

Rohan Kushwa
19/08/17

- आधार देश भर में मान्य है।
- आधार के लिए आपको एक ही बार नामांकन दर्ज करवाने की आवश्यकता है।
- कृपया अपना नवीनतम मोबाइल नंबर तथा ई-मेल पता दर्ज कराएं, इससे आपको विभिन्न सुविधाएं प्राप्त करने में सहायित होगी।
- Aadhaar is valid throughout the country.
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UNIQUE IDENTIFICATION AUTHORITY OF INDIA



रोशन कुशवाहा
ROSHAN KUSHWAHA
जन्म तिथि/ DOB: 03/09/1987
पुरुष / MALE



पता:

S/O राम प्रकाश सिंह, फ्लैट न.-309, रुद्र हाइट्स, सरनाथ रोड, नज़दीक ओल्ड आर टी ओ ऑफिस, पहरिया, आसापुर, वाराणसी, उत्तर प्रदेश - 221007

Address:

S/O Ram Prakash Singh, Flat No.-309, Rudra Heights, Saranath Road, Near Old R T O Office, Pahariya, Asapur, Varanasi, Uttar Pradesh - 221007

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मेरा आधार, मेरी पहचान

MEERA AADHAAR, MERI PEHACHAN

Inspection report of the Committee constituted by the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, Kolkata in O.A. No. 131/2024/EZ for the KabarTal Wetland located in Begusarai District, Bihar.

1. Introduction:

The present case relates to the petition filed by the petitioner Shri Subhash Datta in the National Green Tribunal, Eastern Zone Bench, Kolkata highlighting serious ecological concerns affecting Kanwar Lake in Begusarai, Bihar. The lake, also known as Kabar Tal, is an ecologically sensitive area that plays a critical role in supporting regional biodiversity, especially avian species.

The Honorable NGT, through its order dated 8th July 2024, constituted a district-level committee to investigate and report on the ecological disturbances affecting Kabar Tal. The committee, composed of officials from relevant State departments, conducted a detailed site inspection on 30th July 2024. This report documents the committee's findings, observations, and recommendations, supported by relevant annexures.

2. Composition of the Committee:

The committee comprised the following members, who collectively bring a wide range of expertise necessary to evaluate the condition of the Kabar Tal wetland:

- i. Dr. K Ganesh Kumar, IFS, Member Secretary, Bihar State Wetland Authority;
- ii. Sri Somesh Bahadur Mathur, Deputy Development Commissioner, Begusarai district;

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- iii. Mr. Abhishek Kumar Singh, IFS, Divisional Forest Officer, Begusarai;
- iv. Sri Arun Kumar, Board Analyst, representative of Member Secretary, Bihar State Pollution Control Board, Patna

The following Experts/representatives were also present during the inspection:

- i. Dr. Saroj Kumar Barik, Wetland Expert, Bihar State Wetland Authority;
- ii. Sri Ramakrishna, Asst Director Agriculture, Begusarai;
- iii. Sri S.P Roy, Regional Officer, Regional Office, Begusarai, Bihar State Pollution Control Board, Begusarai;
- iv. Mr. Pramod Kumar, Sub Divisional Officer, Manjhaul, Begusarai.
- v. Mr. Sunny Kumar Saurav, Sub Divisional Officer, Bakhri, Begusarai.

3. Background:

3.1 Geographic and Ecological Significance

The Kabar Tal wetland, located in the Begusarai district of Bihar, is a significant natural habitat within the inter-fan of the Burhi Gandak and Kosi rivers, which form part of the Lower Ganga basin in North Bihar. Declared a bird sanctuary in 1989 under the Wildlife (Protection) Act, 1972, Kabar Tal covers an extensive area of approximately 6,311 hectares. This includes a mix of permanent and seasonal water bodies, locally referred to as maun, chaur, taal, and jheel, spread across ten revenue villages.

The wetland is home to a variety of migratory and resident bird species, making it an important avian habitat. In recognition of its ecological value, the core area of Kabar Tal, measuring around 2,620 hectares, has been designated as a Ramsar site—a Wetland of International Importance.

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3.2 Legal and Conservation Status

Despite its ecological significance, Kabar Tal has faced numerous challenges, including encroachment, siltation, and anthropogenic pressures that threaten its ecological integrity. The wetland has been included in the national priorities under the National Plan for Conservation of Aquatic Ecosystems (NPCA). However, the implementation of conservation measures has been hampered by various administrative and legal hurdles.

4. Site Inspection and Observations:

The site inspection on 30th July 2024 aimed to assess the current state of Kabar Tal and identify the major ecological disturbances affecting the wetland. The following key aspects were evaluated:

4.1 Hydrological Connectivity

Hydrological connectivity is critical to maintaining the ecological health of wetlands. The inspection revealed several challenges in this regard:

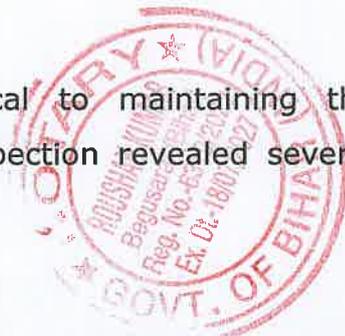
Siltation and Obstruction:

The inlet channels and drainage systems feeding into Kabar Tal have experienced significant siltation. This is particularly evident in the channel connecting the Burhi Gandak River near Sakrauli village, where sedimentation has obstructed the flow of water between Nagri Jheel and Basai wetland. The loss of hydrological connectivity has adversely affected water levels and wetland health.

Regulation of Water Flow:

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 HEMHARADA, BHARHUI
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The water level at JaimanagalGarh was found to be critically low, ranging between 2-3 meters. The primary causes identified include siltation, encroachment, and poor maintenance of the sluice gate at Hasanpual. Restoring water flow through regular maintenance and silt management is essential to ensure the wetland's sustainability.

4.2 Encroachment and Settlement of Claims/Rights

The issue of land encroachment and the settlement of rights has been a longstanding challenge in Kabar Tal:

Land Disputes:

The committee observed that out of sanctuary's total area of 6311.63 hectares, a significant portion is under dispute, with ongoing litigation delaying the settlement of rights. According to reports submitted by Sub-divisional Magistrate Manjhaul and Bakhri, out of 1881 cases filed in their court regarding claim of land, 452 cases have been settled, and 1429 cases are still in process of hearing at their level. Notably, the Sub Divisional Officers Manjhaul and Bakhri were appointed as Collectors for the settlement of land claims and rights under sections 19-25 of the Wildlife (Protection) Act, 1972 for the above-notified "sanctuary" areas falling within their jurisdiction, in the year 2009 and 2020 respectively.

Whereas, out of the total 6311.63 hectares (approximately 15780 acres) originally notified as Bird Sanctuary in 1989, roughly 772.16 hectares land lies within the jurisdiction of Sub Divisional Officer Bakhri; the remaining land roughly 5539.47 hectares lies under the jurisdiction of Sub Divisional Officer Manjhaul.

The SDO Bakhri vide letter no – 958 dated 16-08-2024 has informed that out of the total land 772.16 hectares under his

jurisdiction, roughly 560.58 hectares land is free of any litigation, and only 211.58 hectares land is disputed.

[ANNEXURE-I]

Similarly, the SDO Manjhaul vide letter no – 716 dated 27-07-2024 has informed that out of the total areas under his jurisdiction, roughly 7276.34 acres (approx. 2944.63 hectares) of land are being claimed by raiyats, and a further claims of 1876.34 acres (approx.759.327 hectares) of land have been settled. [ANNEXURE-II]

Agricultural Activities:

The inspection revealed that agricultural practices are carried on disputed lands within the sanctuary during pre/post-monsoon seasons when water level recedes. The Sub Divisional Officers of Manjhaul and Bakhri are actively working to resolve these disputes. The claims of the petitioner regarding the use of chemical fertilizer, pesticides, herbicides etc. could not be fully ascertained by the District Agriculture Officer. [ANNEXURE-III]

4.3 Presence of Temple complex and Police post at JaimangalGarh:

The petitioner's claim of the police post, various abandoned buildings, temple and concrete human habitations, etc. lie on a piece of land measuring 137.60 acres, which is notified as sanctuary land but currently pending in the court of sub-judge Manjhaul in case no 182/85. The Begusarai Forest Division is seeking details regarding the said case and will be taking up this matter at the appropriate forum. A georeferenced map depicting the status of encroachment on the said JaimangalgadhMauja 137.60 acres is attached. Notably, solid and liquid wastes generated in this area due to pilgrimage and other activities is currently collected, transported and disposed of in nearby Panchayats.

4.4 Brick kilns within sanctuary area:

The presence of brick kilns near the sanctuary poses a potential threat to the wetland's ecological balance:

Inspection of Kilns:

The committee inspected two brick kiln industries operating in proximity to the sanctuary. As per the reports of the Regional Pollution Control Office, these were found to operate outside the notified Sanctuary area. [ANNEXURE- IV]

Potential Impact:

Brick kilns can contribute to air pollution, which may negatively affect the wetland ecosystem. Continuous monitoring and strict regulation of these industries are necessary.

4.5 Human habitation and Development:

Human activities and development pressures pose significant challenges to the conservation of Kabar Tal:

Dependence on Wetland Resources:

The local population is heavily dependent on Kabar Tal for agriculture, fisheries, and other livelihood activities. This dependence has led to extensive human interference, which threatens the ecological balance of the wetland.

Urbanization and Infrastructure Development:

The expansion of human habitation and infrastructure development in and around the wetland area has further exacerbated environmental pressures. The committee emphasized the need for a comprehensive land-use plan to manage these challenges.

4.6 Industrial and commercial exploitation:

The committee assessed the impact of industrial and commercial activities near Kabar Tal:

Industrial Operations:

Thirteen industries have been permitted to operate in the vicinity of the sanctuary, with three classified under the "Orange" category, indicating moderate pollution potential. None of these industries are located within the sanctuary boundaries; however, their proximity to the wetland requires regular monitoring to prevent adverse effects. (Annexure-IV)

Pollution Control:

The Bihar State Pollution Control Board (BSPCB) is responsible for monitoring the environmental compliance of these industries. The committee recommended strengthening pollution control measures to protect the wetland.

4.7 Use of Chemical Fertilizers and Pesticides

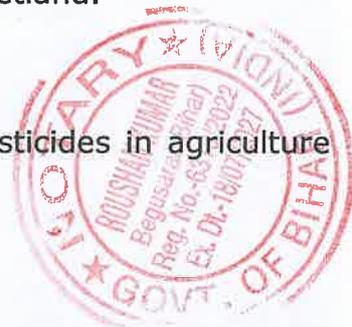
The use of chemical fertilizers and pesticides in agriculture poses a risk to the wetland's water quality:

Verification of Claims:

Regarding the petitioner's claims on the use of chemical fertilizers and pesticides, it was observed that although the scale of the problem was found to be less severe than alleged, rampant use of such substances can pose a risk to the water quality and overall health of the wetland. [ANNEXURE- III]

Impact on Water Quality:

Chemical runoff from agricultural fields can lead to nutrient enrichment and eutrophication, which can degrade the wetland ecosystem. The committee recommended promoting organic



farming practices and implementing buffer zones to reduce chemical runoff.

The October 2023 Health Card Report of three major wetlands (an area of more than 100 hectares) – Kabar Taal, Ekamba and Basahi (Nagri Jheel)– which are parts of the Kanwar Wetland Complex states that 80-100% of samples taken for water quality testing meet the desired BOD/DO/COD level criteria [ANNEXURE- V].

4.8 Spread of weed and Invasive species:

The proliferation of invasive plant species is a major concern for the ecological health of Kabar Tal:

Invasive Species:

The committee observed the widespread growth of invasive species such as Phragmites karka, Eichhornia crassipes (water hyacinth), and Ipomoea aquatica (water spinach). These species have choked channels and reduced water flow, leading to the degradation of the wetland habitat.

Ecological Impact:

Invasive species outcompete native vegetation, disrupt hydrological regimes, and reduce habitat availability for wildlife. Effective management of these species is critical to maintaining the wetland's ecological balance.

It is verified at the site with respect to the NDVI (Normalised Difference Vegetation Index) map of Kabartal. Most of the areas have 0.36 to 0.19 NDVI values, which means unhealthy and moderately healthy plants. Excessive growth of emergent as well as rooted and free-floating vegetation is a major concern for wetland management, considering its effects on water flow, siltation rates, reduction in oxygen levels,

increase in the population of prey fishes, waterbird habitats and fishing and navigation within the wetland.

4.9 Solid and Liquid Waste Management:

It was observed that there are no such major industrial pollution in the catchment area and only household solid and liquid waste and agricultural waste are the main sources of waste, which are managed by the respective panchayats. The solid and liquid waste generated in this area due to pilgrimage and other activities are currently collected, transported and disposed of in nearby Panchayats, outside the sanctuary area.

4.10 Water Quality Report of Wetland:

The Pollution Control Board in its report (based on samples collected on 30-07-2024) has found the pH, DO (Dissolved Oxygen), BOD (Biochemical oxygen demand) and COD (Chemical Oxygen Demand) to be within the desirable limit. But the Faecal Coliform (FC) has been found to be beyond prescribed standards indicating that the water body is receiving human excreta or untreated sewage water from nearby villages. [ANNEXURE-IV]

Need for Infrastructure:

The committee highlighted the need for improved waste management infrastructure, including waste segregation and treatment facilities, to minimize the impact on the wetland.

5. Status of Integrated Management Plan:

An Integrated Management Plan (IMP) for Kabar Tal Lake was initially prepared in 2016 but remains unapproved. The Department of Environment, Forest, and Climate Change, Bihar, has since revised the plan in accordance with NPCA guidelines and the Wetland (Conservation and Management) Rules, 2017.

The revised plan includes provisions for habitat restoration, hydrological management, and community engagement.

The key components of the IMP include:

- Restoration of Hydrological Regime: Measures to restore the natural water flow and hydrological connectivity within the wetland complex.

- Management of Invasive Species: Strategies for the control and eradication of invasive species that threaten the ecological integrity of the wetland.

- Community Involvement: Initiatives to engage local communities in wetland conservation through awareness programs and sustainable livelihood options.

- Monitoring and Research: Establishment of a monitoring and research framework to assess the health of the wetland and guide future conservation efforts.

The revised plan is currently awaiting submission to the Ministry of Environment, Forest, and Climate Change for final approval.

6. Recommendations:

Based on the findings of the site inspection, the committee reached a consensus on several key recommendations aimed at restoring and conserving Kabar Tal:

i. Restoration of Inundation Regime:

- Restrict outflows to maintain water levels within the wetland.

- Improve hydrological connectivity by desilting channels and removing obstructions.

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- Construction of a regulator at Harsainpul to manage water flow.

ii. Siltation and Invasive Species Management:

- Implement desilting operations to restore water flow and prevent sediment buildup.

- Monitoring of sediment and nutrient discharge at various drainage points connected to the Kabar Tal lake.

- Develop and execute a management plan for invasive species, including periodic removal and monitoring.

iii. Settlement of Land Claims:

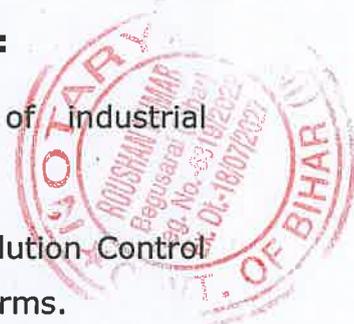
- Expedite the settlement of land claims to provide legal clarity and prevent further encroachment.

- Strengthen coordination between state departments to resolve disputes and enforce sanctuary boundaries.

iv. Industrial Regulation and Pollution Control:

- Strengthen monitoring and regulation of industrial activities near the sanctuary to prevent pollution.

- Enhance the capacity of the Bihar State Pollution Control Board to enforce compliance with environmental norms.



v. Community Engagement and Sustainable Livelihoods:

- Promote organic farming and sustainable fishing practices to reduce the ecological impact of human activities.

- Implement awareness programs to educate local communities on the importance of wetland conservation.

vii. Waste Management Infrastructure:

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 19/8/22

- Improve solid and liquid waste management infrastructure to prevent contamination of the wetland.

- Establish waste treatment facilities and promote waste segregation at the source.

vii. Approval and Implementation of the Integrated Management Plan:

- Expedite the approval of the revised Integrated Management Plan by the Ministry of Environment, Forest, and Climate Change.

- Ensure timely implementation of the plan's provisions to achieve long-term conservation goals.

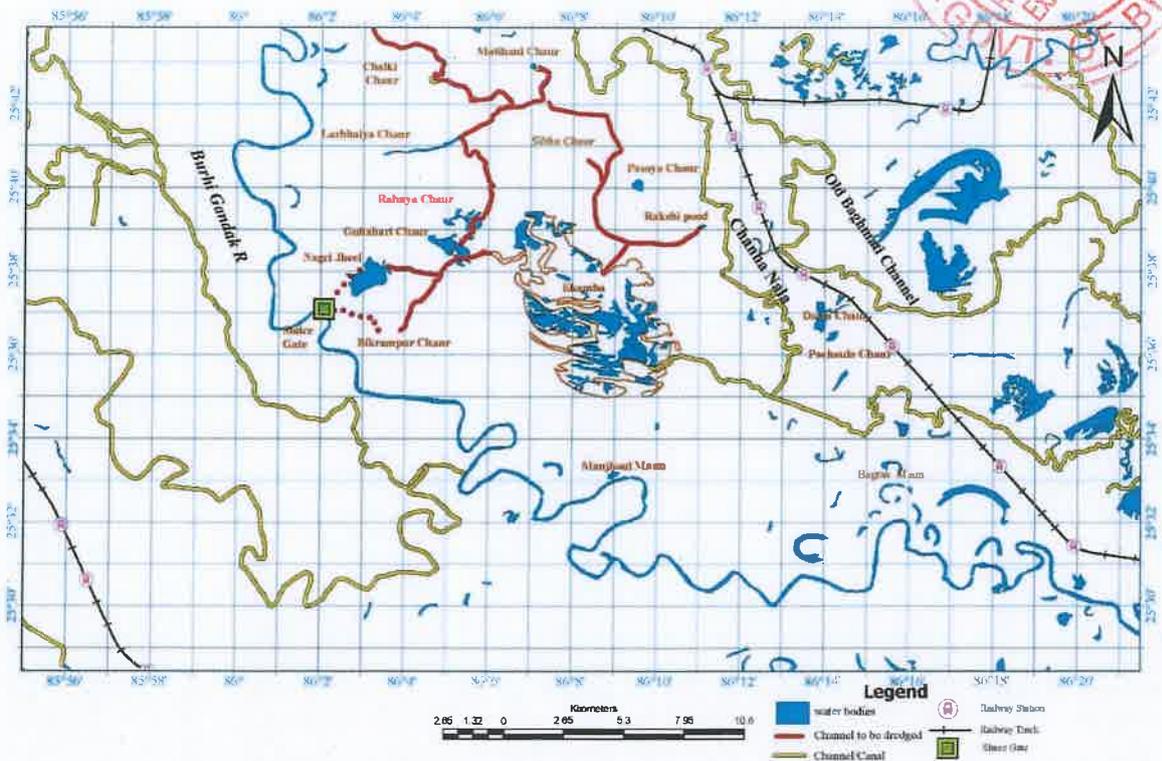
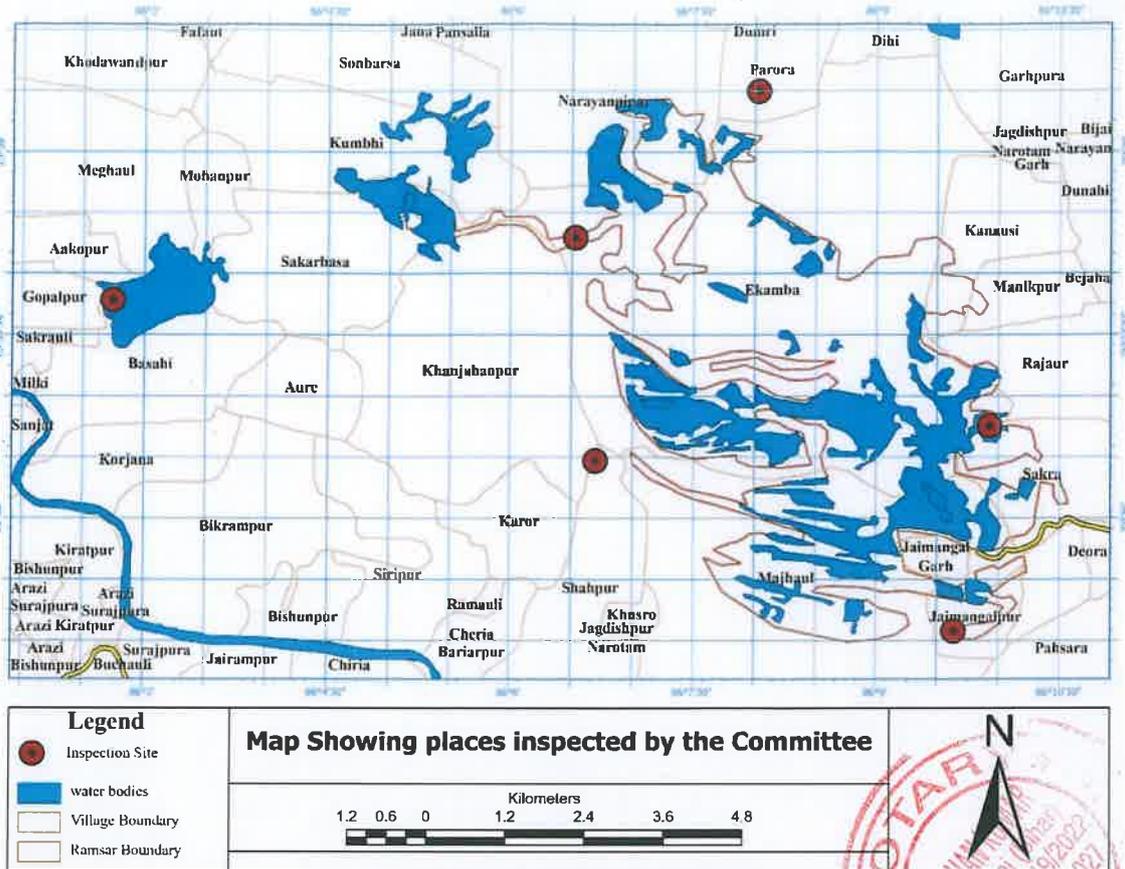
7. Conclusion:

The Kabar Tal Bird Sanctuary is a vital ecological and cultural resource that demands immediate and sustained attention. The committee's detailed inspection and analysis reveal that while the sanctuary faces significant challenges, there are clear opportunities for restoration and conservation. The implementation of the recommendations outlined in this report will be essential in ensuring the long-term sustainability of Kabar Tal and its rich biodiversity.

The committee remains committed to supporting the relevant authorities in executing these recommendations and ensuring that Kabar Tal continues to thrive as a sanctuary for wildlife and a source of livelihood for local communities.



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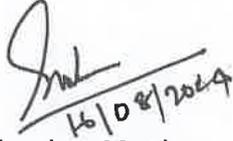


Map showing Restoration of Inundation areas

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Signature of the Committee members:

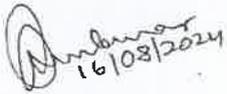

Dr K Ganesh Kumar,
Member Secretary, Bihar State Wetland Authority;



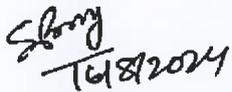
Somesh Bahadur Mathur,
DDC, representative of the District Magistrate, Begusarai district



Abhishek Kumar Singh,
Divisional Forest Officer, Begusarai;



Arun Kumar,
Board Analyst, representative of Member secretary, Bihar State Pollution
Control Board, Patna;

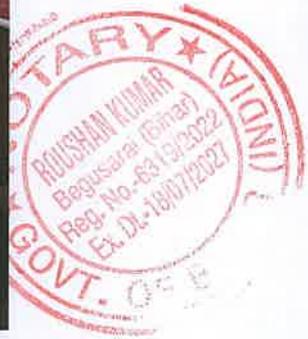


S.P Roy,
Regional Officer,
Regional Office, Begusarai, Bihar State Pollution Control Board,
Begusarai;




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Photographs captured during the inspection are enclosed below.



Inspection committee meeting at Begusarai



Inspection site at Sakruli (Near Burhi-GandakRiver)

R. K. Kumar
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 BEGUSARAI (BIHAR)
 19/8/22



Inspection site (Basai wetland)



Inspection site (Basai wetland)



Rhooshan Kumar
NOTARY
BEGUSARAI, BIHAR
19/8/21



The map depicted the inlet channel at Basai



Agriculture activities



Indishan Kumar
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 19/8/22



Inspection site(Ekamba wetland)



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 Begusarai (Bihar)
 Reg. No. 6319/2022
 Exp. DL-19/07/2027
 GOVT (INDIA)

Inspection site(Sakarbasha)

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Inspection site(ParoraChaur)



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Team at Police outpost at Jaimangalgarh



The inspection team observed the vegetation and other activities in the KabarTal bird sanctuary near Jaimangalgarh



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Vegetation of the Kabar Tal Bird Sanctuary



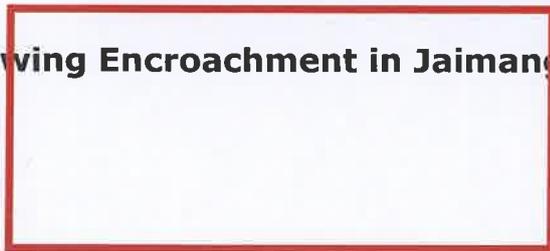
Water quality sampling in Kabar Tal Bird Sanctuary

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 19/8/27



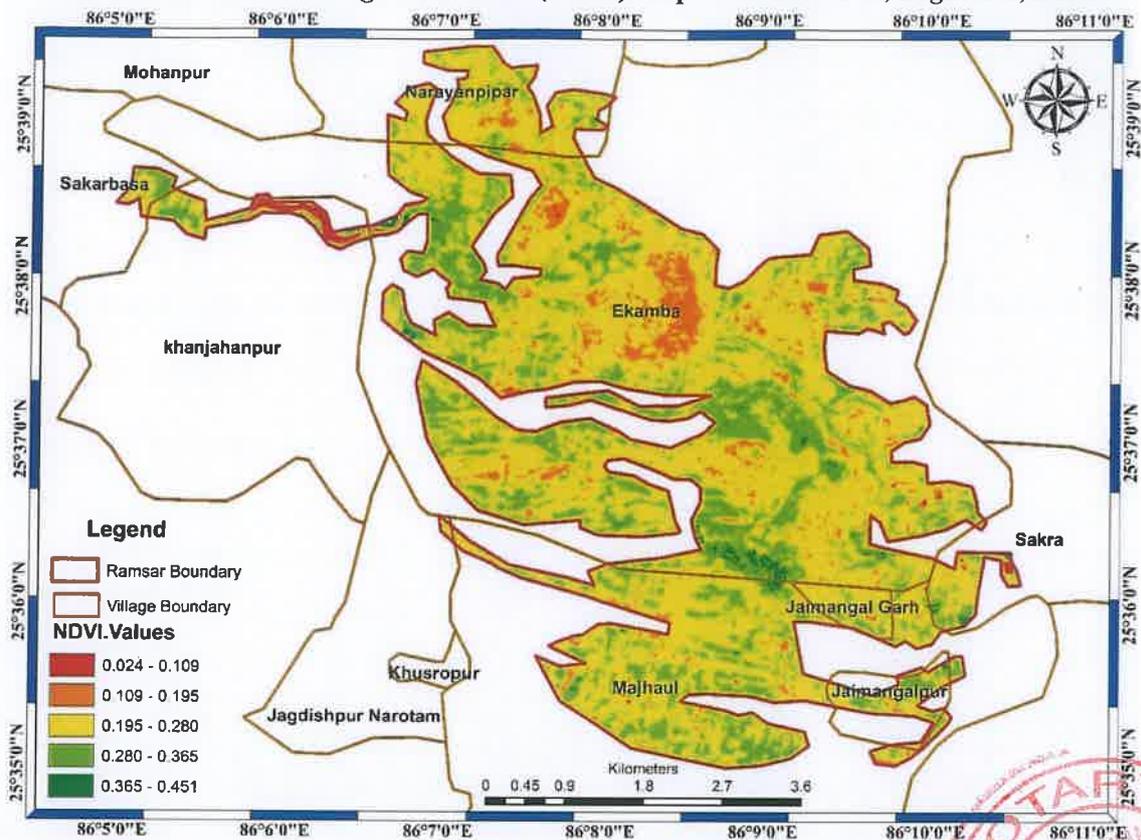
(Map Showing Encroachment in Jaimanglagadh – 137.60 acres)



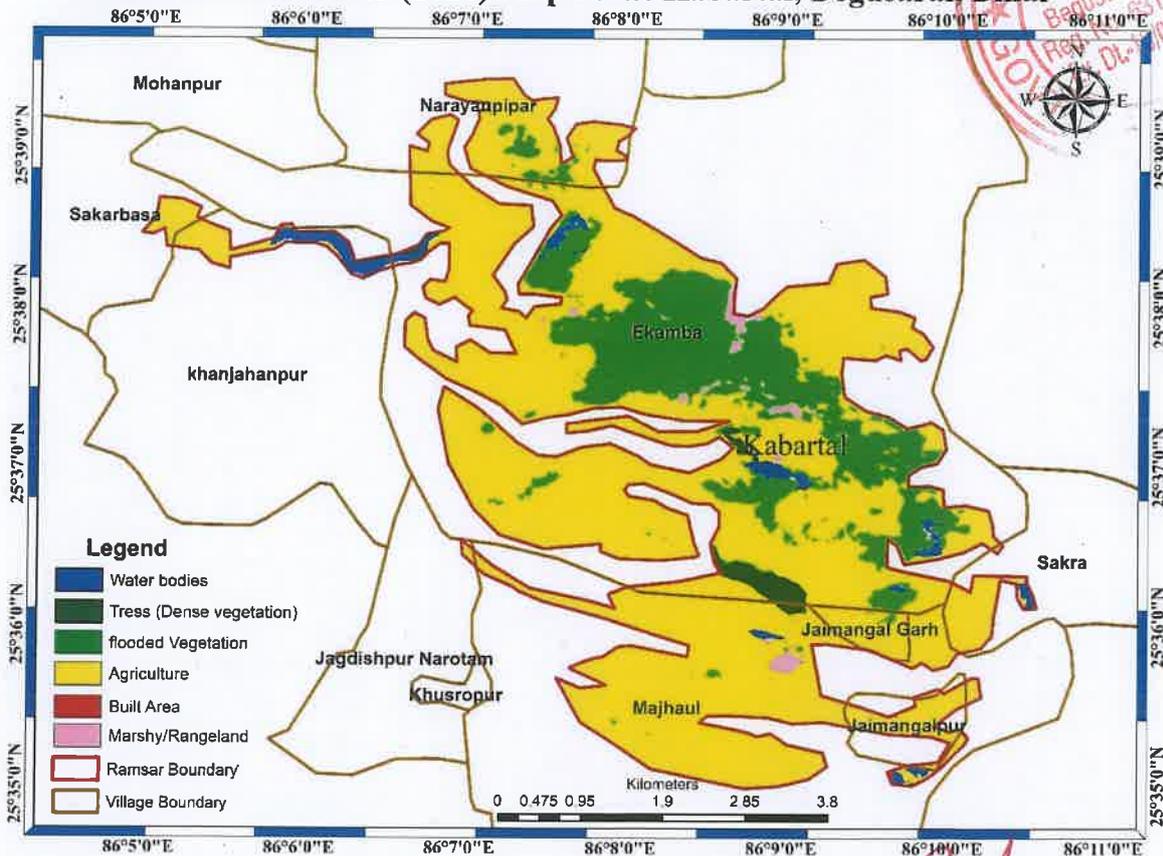
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Normalized difference vegetation index (NDVI) Map of the Kabartal, Begusarai, Bihar



Land Use Land Cover (2024) Map of the Kabartal, Begusarai, Bihar

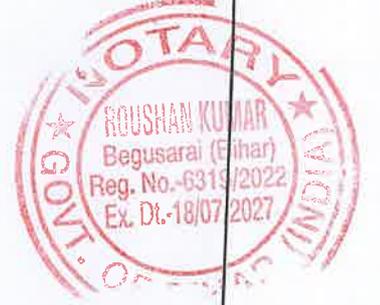


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 19-8-22

कार्यालय, अनुमंडल पदाधिकारी, बखरी

1. विवादित भूमि विवरण प्रपत्र 1

क्रमांक	मौजा	थाना	खाता	खेसरा	रकवा (हे०)	अभियुक्ति
1	माणिकपुर कनोसी रजौड सकरा	129 128 130 187	-	658,662.2 / 1194,3,4,34 से 44,47,48,1 / 1182,1123 से 1131,1129 / 1185,1135 से 1149, 1158 / 1186,1151 से 1166,1162 / 87,1162 / 119 1,1170 से 1181,1191 से 1200,1099 से 1205,1174 से 1192,1174 / 1189,1175 / 1 193,1960 से 1980,865 से 900,1100 से 1123,1104 / 1204,1217 से 1223,25 से 39,41,43 से 50,52 से 72,95 से 99,35 / 2545,2546,2555,11 49,1151,254,,75 से 82,180,183,184,2548,2549, 1255 से 1258,1351,1352	772.16	



Roushan Kumar
NOTARY
BEGUSARAI (BIHAR)
19/8/21

विवाद रहित भूमि की विवरणी प्रपत्र 2											
क्रमांक	मौजा	थाना	खाता	खेसरा	रकवा (हे०)	अभियुक्ति				अभियुक्ति	
1	माणिकपुर कनोसी रजौड सकरा	129 128 130 187	-	-	560.58						
3	वन विभाग को हस्तगत किये गये भूमि की विवरणी प्रपत्र 3										
क्रमांक	मौजा	थाना	खाता	खेसरा	रकवा (हे०)	अभियुक्ति				अभियुक्ति	
1	-	-	-	-	-						
4	कावड़ पक्षी आश्रायणी से संबंधित दावा / आपत्ति संबंधी विवरणी प्रपत्र 4										
क्रमांक	मौजा	प्राप्त दावा / आपत्ति की सं०	थाना	खाता	खेसरा	रकवा (हे०)	परिवारी के पक्ष में निष्पादित दावा / आपत्ति की सं०	विषय में निष्पादित दावा / आपत्ति की सं०	कुल निष्पादित दावा / आपत्ति की सं०	वारों के निष्पादन के उपरांत मुक्त रकवा	अभियुक्ति
1	माणिकपुर कनोसी रजौड सकरा	155	129 128 130 187	-	-	211.58	-	-	-	-	सुनवाई हेतु प्रक्रियधीन है।

रह
अनुमंडल पदाधिकारी
बखरी।

अनुमंडल पदाधिकारी
बखरी।

ज्ञापक 958 / दिनांक 16/8/2024 /

प्रतिलिपि- वन प्रमंडल पदाधिकारी, बेगूसराय को उनके पत्रांक 904 दिनांक 26.07.2024 के आलोक में सूचनाएं एवं आवश्यक कार्रवाई हेतु प्रेषित।

ROUSHAM KUMAR
NOTARY
BEGUSARAI (BIHAR)
Reg. No.-5319/2022
Ex. Dt.-16/07/2027
19/8/24



Page 2 of 2

SUB-DIVISIONAL OFFICE BAKHRI

1 DETAILS OF LAND (FORMAT -I)

SL NO	MAUJA	THANA	KHATA	KHESRA	RAKBA (HECTARE)	REMARKS
1	MANIKPUR KANAUSI RAJAUR SAKRA	129 128 130 187	-	658,662.2/1194,3,4,34 TO 44,47,48,1/1182,1123 TO 1131,1129/1185,1135 TO 1149,1158/1186,1151 TO 1166,1162/87,1162/1191, 1170 TO 1181,1191 TO 1200,1099 TO 1205,1174 TO 1192,1174/1189,1175/1193,1 960 TO 1980,865 TO 900,1100 TO 1123,1104/1204,1217 TO 1223,25 TO 39,41,43 TO 50,52 TO 72,95 TO 99,35/2545,2546,2555, 1149,1151,254,75 TO 82,180,183,184,2548, 2549,1255 TO 1258,1351,1352	772.16	
2 DETAILS OF LAND WITHOUT DISPUTE (FORMAT-II)						
SL NO	MAUJA	THANA	KHATA	KHESRA	RAKBA (HECTARE)	REMARKS
1	MANIKPUR KANAUSI RAJAUR SAKRA	129 128 130 187	-	-	560.58	





3 DETAILS OF LAND TRANSFERRED TO FOREST DEPARTMENT (FORMAT-III)											
SL NO	MAJUA	THANA	KHATA	KHESRA	RAKBA (HECTARE)	REMARKS					
1											
4 DETAILS OF CLAIMS/OBJECTIONS RELATED TO KAWAR SHEEL (FORMAT-IV)											
SL NO	MAJUA	TOTAL NUMBER OF CLAIMS / OBJECTIONS	THANA	KHATA	KHESRA	RAKBA (HECTARE)	NUMBER OF CLAIMS /OBJECTIONS SETTLED IN FAVOUR OF PETITIONER	NUMBER OF CLAIMS /OBJECTIONS SETTLED IN FAVOUR OF OPPOSITE PARTY	TOTAL NUMBER OF CLAIMS /OBJECTIONS SETTLED	FREE RAKBA AFTER DISPOSAL OF CASES	REMARKS
1	MANIKPUR KANAUSI RAJAUUR SAKRA	155	129 128 130 187	-	-	211.58	-	-	-	-	HEARING IN PROGRESS

DISPACH NO 974 /DATED 19-8-2024 /
 COPY TO:- DISTRICT FOREST OFFICER BEGUSARAI FOR NECESSARY ACTION

[Signature]
 SDO
 BAKHRI

अनुमंडल पदाधिकारी, मंजौल -सह- समाहर्ता कौवर झील पक्षी आश्रयणी, बेगूसराय।

आदेश

यह आदेश सरकार की अधिसूचना संख्या- वन्यप्राणी 13/2005-2839/40व0 दिनांक 27.00.2009 के आलोक में की गई है। वन्यप्राणी (संरक्षण) अधिनियम, 1972 की धारा 18 के अन्तर्गत 20 जून, 1989 को राज्य सरकार द्वारा कौवर वेटलेण्ड क्षेत्र को पक्षी आश्रयणी के रूप में अधिसूचित किया गया। उक्त अधिसूचना के अनुसार कुल 6311.63 हे0 (15780 एकड़) भूमि आश्रयणी के रूप में अधिसूचित की गयी है। अधिसूचित भूमि दस राजस्व ग्रामों की है जिनका विस्तृत ब्योरा अधिसूचना में अंकित है।

वन्यप्राणी (संरक्षण) अधिनियम, 1972 की धारा 18E के द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए राज्य सरकार द्वारा घोषित आश्रयणी क्षेत्र के संबंध में धारा 19 से 25 के अन्तर्गत कार्रवाई करने हेतु समाहर्ता की शक्ति प्रत्यायोजित करते हुए पदाधिकारी की नियुक्ति की गयी। कौवर झील पक्षी आश्रयणी के घोषित अधिसूचित क्षेत्र पर दावे आमंत्रित किये गये थे। जिसके आलोक में कुल 504 दावे आपतियां प्राप्त हुईं जिनकी सुनवाई वर्तमान में की जा रही है। इसके अतिरिक्त भी समय समय पर आपतियां प्राप्त हुई हैं जिन्हें सुनवाई में सम्मिलित किया गया है। सुनवाई के क्रम में दावा प्रस्तुत करने वाले व्यक्तियों द्वारा जो दस्तावेज प्रस्तुत किये गये उनकी सत्यता की जांच करने एवं उस पर अपना मन्तव्य देने हेतु संबंधित अंचलाधिकारी को भेजा गया है।

इसी क्रम में अंचलाधिकारी, जौड़हटा, बेगूसराय के पत्रांक 786 दिनांक 6.9.12 से अभिलेख एवं नक्शा प्राप्त हुआ। प्रस्तुत अभिलेख के अनुसार मौजा एकम्बा थाना नं0 116 अन्तर्गत खाता सं0 1269 खेसरा सं0 2032 रकबा- 5864 बीघा 8 कठना 13 धूर की मापी विगत वर्ष 5 अमीनों की सहायता से करवायी गयी। उक्त मापी किये गये खेसरा के कुछ भाग पर रैयतों द्वारा दावा किया गया है। उक्त खेसरा के विवाद रहित जमीन की अलग से मापी कराकर नक्शा बनाया गया है जिसका विवरण निम्नवत है-

मौजा	थाना नं0	खाता	खेसरा	रकबा
एकम्बा	116	1269	2032	1400एकड़ अर्थात् 1800बीघा

चौहदती-

उ0 गजरवा बांध, एकम्बा ग्राम सुगर कोठी

द0 देवमंदन पट्टी

पू0 घरारी के पश्चिम मनिकपुर सीमाना

प0 भरजान चतस से दक्षिण



अंचलाधिकारी के प्रस्ताव के साथ नक्शा कि प्रति भी संलग्न किया गया है। जिसमें वर्तमान में दी जायेंवाली भूमि जल प्रवाहित प्रतीक से चिह्नित किया गया है।

इसके अतिरिक्त और मजकूर आग भूमि का विवरण अधो अंकित है-

NOTARIED
NOTARY
BEGUSARAI (BIHAR)
19-8

129

खाता	खेसरा	रकबा
1270	2488	17-13-15-0
	2647	17-13-14-0
	2994	0-4-0-0
	2667	16-14-2-0
	3610	14-14-11-0
	2967	16-14-2-0
	2563	1-17-13-0
	2756/3818	8-6-10-0
	2997	46-11-0-0
	3039	1-2-7-0
	3069	10-4-0-0
	3610/372	4-5-11-0
	3610/3725	4-3-18-0
	2559	2-4-18-10
	2941	2-6-0-0

कुल 164-10-17-0 (एक सौ चौसठ बीघा 10 कट्टा 17 धूर मात्र अर्थात् 127.64 एकड़)

अंचलाधिकारी द्वारा यह भी उल्लेखित किया गया है कि 1800 बीघा अर्थात् 1400 एकड़ एवं गैर मजरुआ आम जमीन का रकबा 164-10-17-0 अर्थात् 127.64 एकड़ भूमि विवाद रहित है। जिसमें किसी भी तरह की जमाबंदी सृजित नहीं है

अतः अंचल अधिकारी छोड़ाही के उपर्युक्त प्रस्ताव तथा 1400 एकड़ अर्थात् 1800 बीघा एवं गैर मजरुआ आम जमीन 164-10-17-0 अर्थात् 127.64 एकड़ भूमि यानि कुल 1564 एकड़ 10 कट्टा 17 धूर जमीन संलग्न नक्सा के अनुरूप कावर झील पक्षी आश्रयणी की घोषित अधिसूचना के अन्तर्गत है। आश्रयणी क्षेत्र की शेष भूमि के संबंध में किये गए दावों एवं आपतियों की जांच जारी है तथा उसके संबंध में अलग से आदेश निर्गत किया जाएगा।

आदेश कि प्रति जिला वन प्रमंडल पदाधिकारी / जिला पदाधिकारी / अपरसमाहर्ता बेगूसराय/अंचल अधिकारी छोड़ाही को भेजे।

लेखापित एवं संशोधित

अनुमंडल पदाधिकारी, मंडौल

-सह-समाहर्ता।

अनुमंडल पदाधिकारी, मंडौल

-सह-समाहर्ता।



(P.T.)

ROUSHAN KUMAR
NOTARY
BEGUSARAI (BIHAR)
19-8-27

ज्ञापांक :- 1688 दिनांक 31/12/12

प्रतिलिपि :- जिला पदाधिकारी / अपरसमाहर्ता / जिला वन प्रमंडल पदाधिकारी वेगूसराय को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

प्रतिलिपि :- अंचल अधिकारी छोजाही को सूचनार्थ प्रेषित। उन्हें निदेश दिया जाता है कि उपरोक्त वर्णित भूमि को वन विभाग के पदाधिकारी को आश्रायणी क्षेत्र के विकास हेतु कार्रवाई करते समय भूमि कि पहचान कराने एवं सीमांकन कराने में आवश्यक सहयोग करें।

अनुमंडल पदाधिकारी मंडौल

सह-समाहर्ता।



ATTESTED

Roushan Kumar
NOTARY
BEGUSARAI BIHAR

19-8 M

अनुमंडल कार्यालय, मंडौल

1 विवादित भूमि की विवरणी प्रपत्र-1

क0	मौजा	थाना	खाता	खेसरा	रकवा	अभ्युक्ति
1	जयमंगलगढ	189	1	1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11	137.69 एकड लगभग	न्यायालय, सय-जज, मंडौल में स्वत्व वाद सं0-182/85 लबित है।

2 विवाद रहित भूमि की विवरणी प्रपत्र-2

क0	मौजा	थाना	खाता	खेसरा	रकवा	अभ्युक्ति
1	परोडा, ना0पीपर, मंडौल, एकम्बा, सकरवासा	116, 119, 96, 117, 191	-	2032, 2997, 2049, 2455, 2436, 2436/2480, 2436/2479	6961.73 खिसमल रकवा	सूची संलग्न

3 वन विभाग को हस्तगत किये गये भूमि की विवरणी प्रपत्र-3

क0	मौजा	थाना	खाता	खेसरा	रकवा	अभ्युक्ति
1	-	-	1270	2488, 2647, 2994, 2667, 3610, 2967, 2563, 2756, 2997, 3039, 3069, 3610, 2559, 2941, 2032	1527.64 खिसमल रकवा	-

4 कौवर पक्षी आश्रयणी से संबंधित दावा/आपति संबंधी प्रपत्र-4

क0	मौजा	थाना	प्राप्त दावा/आपति की सं0	थाना	खेसरा	रकवा	परिवादी के पक्ष में निष्पादित दावा/आपति की सं0	विपक्ष में निष्पादित दावा/आपति की सं0	कुल निष्पादित दावा/आपति की सं0	वादों के निष्पादन के उपरांत मुक्त रकवा	अभ्युक्ति
1	मंडौल, जयमंगलपुर, जयमंगलगढ, श्रीपुर, एकम्बा, परोडा, ना0पीपर	191, 116, 96, 117, 101, 190, 189	1726	191, 116, 96, 117, 101, 190, 189	-	7276. 34 रकवा	0	452	452	1876.34 एकड	शेष वादों की सुनवाई प्रक्रियाधिन है।

नोट-

19.8.24
NOTARY
BEGUSARAI (BIHAR)

अनुमंडल पदाधिकारी
मंडौल

ज्ञापाक- 27.07.2024

वन प्रमंडल पदाधिकारी, बेगूसराय वन प्रमंडल, बेगूसराय को उनके पत्रांक-904, दिनांक-26.07.2024 के आलोक में सूचनार्थ पर आवश्यक कार्रवाई हेतु प्रेषित।

अनुमंडल पदाधिकारी

मंडौल
27/07/24

**Sub- Divisional Officer, Manjhaul-cum Collector Kabar Lake Bird Sanctuary,
Begusarai**



Order

This order has been made in the light of Government Notification No. - Wildlife 13/2005-2839/PW dated 27.00.2009. Under Section 18 of the Wildlife (Protection) Act, 1972, the kabar wetland area was notified as a bird sanctuary by the state government on june 20, 1989. According to the said notification, a total of 6311.63 hectares (15780 acres) of land has been notified as shelter. The notified land belongs to ten revenue villages, the detailed details of which are mentioned in the notification.

Usinig the powers confermed by Section 18B of the Wildlife (Protection) Act, 1972, an officer was appointed by delegating the power of the Collector to take action under Sections 19 to 25 in relation to the sanctuary area declared by the state Government. Claims were invited on the declared notified area of kabar Lake Bird Sanctuary. In the light of which a total of 504 claims and objection were received which are currently being heard. Apart from this, objection have also been received from time to time which have been included in the hearing. In the course of the hearing, the socuments presented by the persons presenting the claim have been sent to the concerned Circle Officer to verify the authenticity and give his opinion on it.

In this matter, the records and map were obtained from the letter number 786 dated 6.9.12 of the Circle Officer, Chhaurahi Begusarai. According to the presented records, the measurement of Account No 1269 Khesra No. – 2032 Area 5864 Bigha 8 kattha 13 Dhoor under Sauja Ekamba Police Station No – 115 was done with the help of 5 Amins last year. Some part of the above measured khesara has been claimed by the ryots. A map has been prepared by separately measuring the dispute free land of the said khesra the details of which are as follows –

Mauza	Police Station	Account	Khesra	area
Ekamba	116	1239	2032	1400acres i.e 1800 bigha
Chauhadi				

North - Gajarva Dam, Ekamba village suger kothi
South – Devnandan Patti
East – west of Manikpur boundary of Gharari
West – South from Bharjan Chatra

ATTESTED
Roushan Kumar
NOTARY
BEGUSARAI, BIHAR
19-8-22

A copy of the map has also attached with the proposal of the Circle Officer. In which the land currently being given has been marked with a water-flooded symbol.

Apart from this, the details of Gair Majorua aam land are mentioned below-

Account	Khesra	area
1270	2488	17-13-15-0
	2647	17-13-14-0
	2994	0-4-6-0
	2667	16-14-2-0
	3610	14-14-11-0
	2967	16-14-2-0
	2563	1-17-13-0
	2756/3818	8-6-10-0
	2997	46-11-0-0
	3039	1-2-7-0
	3069	10-4-0-0
	3610/372	4-5-11-0
	3610/3725	4-3-18-0
	2559	2-4-18-10
	2941	2-6-0-0
	Total	164-10-17-0 (One Hundred Sixty Four

Bigha 10 Kattha 17 Dhur only ie127.64 Acres)

It has also been mentioned by the Circle Officer that the area of 1800 Bigha i.e. 1400 acres and gair majarua aam land is 164-10-17-0 i.e. 127.64 acres of land is free from dispute. In which no congestion is created.

Therefore, the above mentioned proposal of Corcle Officer Chhaurahi i.e. 1400 acres i. e. 1800 Bigha and Gair Majarua aam land 164-10-17-0 i.e. total 1564 acres 10 kattha 17 Dhur land is in according with the declared notification of kabar Lake Bird Sanctuary as per the attached map. is included. The investigation into the claims and objections made regarding the remaining land of the shelter area is ongoing and separate ordet will be issued in this regard.



ATTESTED
 Roushmi Kumar
 NOTARY PUBLIC
 Benares, Bihar
 19-8-22

Order to send copy to District Forest Divisional Officer/ District Magistrate / Additional District Magistrate / Circle Officer Chhaurahi.

Accounted and revised

Sub-Divisional Officer,
Manjhaul-cum-Collector

Sub-Divisional Officer,
Manjhaul-cum-Collector



Memo No.- 1688 Dated ;- 31.12.12

Copy :- Sent to District Magistrate / Additional District Magistrate/ District Forest Divisional Officer, Begusarai for information and necessary action.

Copy :- Sent to Circle Officer Chhaurahi for information. They are directed to provide necessary cooperation to the Forest department officials in identifying and demarcating the above mentioned land while taking action for the development of the shelter area.

Sub-Divisional Officer,
Manjhaul-cum-Collector

RECEIVED
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BEGUSARAI, BIHAR
19-8-22

Sub Division Office, Manjhaul

1 Details of disputed land Proforma-1

No.	Mauza	Thana	Khata	Plot	Area	Note
1	Jaimangal Gadh	189	1	1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11	137.69 acre (about)	Sub-judge Court, Manjhaul T.S.No-182/85 (Pending)

2 Details of undisputed land Proforma-2

No.	Mauza	Thana	Khata	Plot	Area	Note
1	Parora, Narayan Piper, Manjhaul, Ekamba, Sakarbasa	116, 119, 96, 117, 191	-	2032, 2997, 2049, 2455, 2436, 2436/2480, 2436/2479	6961.73 acre	List included

3 Details of land trasferred to Forest Department Proforma-3

No.	Mauza	Thana	Khata	Plot	Area	Note
1	-	-	1270	2488, 2647, 2994, 2667, 3610, 2967, 2563, 2756, 2997, 3039, 3069, 3610, 2559, 2941, 2032	1527.64 acre	-

4 Details of claimed/objectioned cases related Kawar Bird Sencuary Proforma-4

No.	Mauza	Thana	Plot	Area	No. of despoed cases in favour of Applicants	No. of despoed cases in favour of Respondent	Total No. of despoed cases	No. of free area after disposal of cases	Note
1	Manjhaul, Jaymangalpur, Jaymangalgadh, Sripur, Ekamba, Parora, Narayanpur	191, 116, 96, 117, 101, 190, 189	-	7276.34 acre	0	452	452	1876.34 acre	Rest cases are under process

S D M, Manjhaul

Letter no.Dated.....

Forest Divisional Officer, Begusarai In the light of his letter no.-904, Dt-26-7-024 for information and necessary action

Copy to

S D M, Manjhaul

ईओ मेल:- dao-beg-bih@nlc.inबिहार सरकार
कृषि विभाग

दूरभाष सं०:- 0431818803

पत्रांक 1707

दिनांक 14/08/2024

प्रेषक,

अजीत कुमार यादव,
जिला कृषि पदाधिकारी,
बेगूसराय।

सेवा में,

जिला पदाधिकारी,
बेगूसराय।

विषय :-

माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच कलकत्ता में दायर O.A No.- 131/2024/EZ. Subhas Datta V/s The State of Bihar and ors. के मामले में दिनांक- 08.07.2024 को पारित आदेश का अनुपालन प्रतिवेदन भेजने के संबंध में।

प्रसंग :-

समाहरणालय, बेगूसराय (जिला विकास शाखा) का पत्रांक- 366 दिनांक- 24.07.2024 एवं पत्रांक- 396 दिनांक- 31.07.2024 एवं इस कार्यालय का पत्रांक- 1607 दिनांक- 02.08.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय राष्ट्रीय हरित अधिकरण के वाद में पारित आदेश में अंकित बिन्दु संख्या- 08 के अनुसार काबर ताल क्षेत्र अन्तर्गत कृषि गतिविधियाँ होने से संबंधित तथ्य का उल्लेख किया गया है। बिन्दु संख्या- 11 के अनुसार काबर ताल क्षेत्र में विवादित भूमि पर गैर मानसून मौसम में पानी के सूख जाने के पश्चात् कतिपय कृषकों द्वारा खेती की जाती है, परन्तु सघन खेती नहीं की जाती है। इस प्रकार वर्ष में सिर्फ गैर मानसून मौसम में एक फसल लिया जाता है। मानसून पूर्व उस क्षेत्र में ढ़ेंचा इत्यादि हरी खाद हेतु फसल लगाया जाता है। जिससे जमीन की उर्वरा शक्ति अच्छी रहती है। इसलिए कृषकों द्वारा खेती करने के क्रम में रसायनिक उर्वरक, कीटनाशी, खरपतवारनाशी, शाकनाशी एवं अन्य रसायनिक पदार्थों के उपयोग की स्पष्ट साक्ष्य नहीं पाया गया है।

साथ ही काबर ताल क्षेत्र की भूमि पर अपने प्राकृतिक अवस्था में बने रहे अथवा भूमि पर प्रतिकूल प्रभाव न पड़े, इसके लिए जिला कृषि कार्यालय, बेगूसराय के द्वारा जैविक कोरिडोर योजना, परम्परागत कृषि विकास योजना एवं जैविक प्रोत्साहन योजना के तहत कृषकों को जैविक खाद, जैविक कीटनाशी एवं जैविक फफूंदनाशी इत्यादि के प्रयोग हेतु प्रेरित एवं सहयोग किया जाता है।

साथ ही इसके लिए जिला कृषि कार्यालय, बेगूसराय द्वारा समय-समय पर कार्यशाला आयोजित की जाती है एवं किसान पाठशाला, किसान चौपाल एवं अन्य प्रशिक्षण यथा- किसान गौष्ठी के माध्यम से रसायनिक उर्वरक, कीटनाशी, खरपतवारनाशी, शाकनाशी एवं अन्य रसायनिक पदार्थों के दुष्प्रभाव के बारे में बताते हुए इसके स्थान पर जैविक खाद, जैविक कीटनाशी एवं जैविक फफूंदनाशी इत्यादि का प्रयोग कर कृषकों को जैविक खेती के लिए प्रेरित किया जाता है।

सादर सूचनार्थ समर्पित।



ROUSHAN KUMAR
NOTARY
BEGUSARA, BIHAR
19 8 24

विश्वासभाजन
30/08/2024
(अजीत कुमार यादव)
जिला कृषि पदाधिकारी,
बेगूसराय।

DISTRICT AGRICULTURE OFFICE, BEGUSARAI

Letter No- 1725/

Date- 19/08/2024

From,

Ajeet Kumar Yadav,
District Agriculture Officer,
Begusarai

To

District Magistrate,
Begusarai.

Subject :- Q.A No.-131/2024/EZ filed in Hon'ble National Green Tribunal, Eastern Bench Calcutta. Subhas Datta V/s The State of Bihar and ors. Regarding sending the compliance report of the order passed on 08.07.2024 in the case.

Context :- of. Collectorate, Begusarai (District Development Branch) letter no. 366 dated 24.07.2024 and letter no. 396 dated 31.07.2024 and this office's letter no. 1607 dated, 02.08.2024

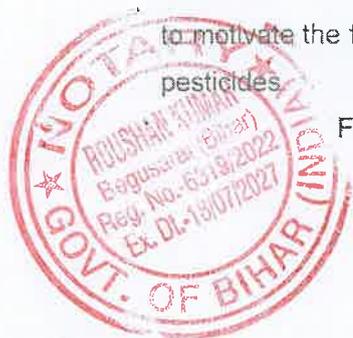
Sir,

Regarding the relevant letter on the above mentioned subject, it is to be said that as per point number 08 mentioned in the order passed in the case of the Honorable National Green Tribunal, the fact related to agricultural activities taking place in the Kabar Tal area has been mentioned. According to point number 11, farming is done by some farmers on the disputed land in Kabar Tal area after the water dries up in the non-monsoon season, but intensive farming is not being done. Thus, only one crop is taken in a year in the non-monsoon season and before monsoon season, crops like Daicha etc. are sown in that area for green manuring due to which the fertility of the land remains good. Therefore, no clear evidence has been found to use of chemical fertilizers, pesticides, herbicides and other chemical substances by farmers during farming.

To ensure that the land remains in its natural state or there should not be adverse impact on the land the District Agriculture Office, Begusarai conducts training & awareness programme of organic farming under Jaivik cooridor Prampragat Krishi vikash yojna (PKVY) and Organic Promotion Scheme.

Time to time District Agriculture Office, Begusarai organize, Kisan Pathshala, Kisan Chaupal and other activity like Kisan Gausthi, to aware the farmers about the ill effects of chemical fertilizers, insecticides, herbicides, weedicide and other chemical substances and to motivate the farmers to practices the organic farming by using organic biofertilizer and bio pesticides

For your kind information and needful action.



Roushan
NOTARY
BEGUSARAI, BIHAR
19/8/24

Your Faithfull.

(Ajeet Kumar Yadav)
District Agriculture Officer,
Begusarai.

19.08.2024

BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Patliputra Industrial Area, P.O.-Sadakat Ashram, Patna-800010

EPABX:0612-2261250/2262265, Fax:0612-2261050

Ref. No. 1515

Patna, dated 12.8.24

From,

S.Chandrasekar, IFS,
Member Secretary.

To,

The District Magistrate,
Dist.- Begusarai.

Sub:- Inspection Report on the issues related with Bihar State Pollution Control Board in the matter of O.A. No. 131/2024/EZ, Subhas Datta Vs The State of Bihar and Ors. of the Hon'ble National Green Tribunal (NGT)-reg.

Ref:-Visit of the Joint Committee at Kabartal, Dist.-Begusarai on 30.07.2024.

Sir,

With reference to the subject mentioned above it may please be noted that the Hon'ble NGT had constituted a Joint Committee comprising of following members to inspect the site and submit its report on affidavit with regard to the allegations made by the applicant:-

1. Senior Scientist, Bihar State Pollution Control Board;
2. Senior Officer, Bihar State Wetland Authority;
3. Divisional Forest Officer, Begusaria and
4. The District Magistrate, Begusarai or his representative not below the rank of the Additional District Magistrate.

Accordingly, Bihar State Pollution Control Board had nominated Sri Arun Kumar, Board Analyst/Senior Scientist and Sri S.P. Roy, Regional Officer (Environmental Engineer), Begusarai of the Board to join the committee as members.

The Hon'ble NGT had directed the District Magistrate, Begusarai to be the Nodal Officer of this committee, provide all logistic support and **file the report on behalf of the committee on affidavit.**

A letter was issued from your office vide no. 2161/Legal, dated-18.07.2024 fixing the date of inspection of the Oxbow Wetland Kabartal, Begusarai as 30th July, 2024. The site of the Oxbow Wetland Kabartal, Begusarai was visited by the members of the committee on the scheduled



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date. After the visit of the site it was decided by the committee that the Bihar State Pollution Control Board would submit a report on issues related to it such as (a) establishment of industries in the area of Kabartal, especially the two brick kilns situated near the Kabartal and (b) status of water quality of the Oxbow Wetland Kabartal, Begusarai.

A. Status of establishment of industries in the area of Kabartal:

The status of establishment of industries in the area of the Kabartal is as detailed below:-

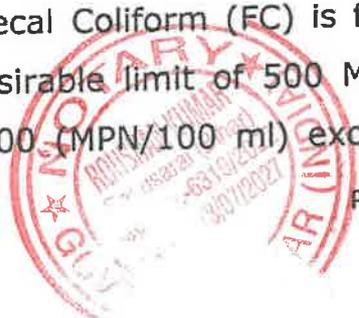
- a) Govt. of Bihar vide its notification no. S.O.-781, dated-20.06.1989 published in the Bihar Gazette declared the Kabartal as a Bird Sanctuary detailing the name of Muaza, Thana No., Plot No., Area and boundary of the Plot.
- b) Bihar State Pollution Control Board has issued Consent-to-Operate (CTO) to three (3) units of Orange category of industries (two Brick Kilns and one Milk chilling plant) and four (04) units of Green category of industries (two poultry farm and two pre-boiled Rice mill) in the vicinity of Kabartal Bird Sanctuary. In addition to this six (06) more units have been granted Consent-to-Establish (CTE) under the Water/Air Acts but, Consent-to-Operate (CTO) is not granted to them.
- c) The details of land such as Khata No./ Plot No./ Khesra No./ Mauza submitted by the units mentioned above are not included in the area of Sanctuary which depicts that all the industrial units mentioned above are located outside the area of the Sanctuary.
- d) M/s Bhagwati Int Udyog established at Muaza Jaymangalpur at for Khata No.-50, Khesra No.-76, 77, 78, 79 and 80 is granted Environmental Clearance (EC) by the State Environmental Impact Assessment Authority (SEIAA), Bihar vide its reference no. 109, dated-22.07.2015. On the basis of this Environmental Clearance Consent-to-Establish (CTE) was issued to the unit in year 2017 and Consent-to-Operate (CTO) in year 2018 by the Board. Land revenue receipt for this plot is issued for the year 2023-24.



- e) M/s Maa Jaymangla Bricks is established at Jaymangalpur Muaza at a distance of about 500 meters from M/s Bhagwati Int Udyog. On the basis of Mining Challan issued to the unit by the Mining Department, Govt. of Bihar for the year 2010-11, the unit was granted consent by the Board in the year 2023 after levying Environmental Compensation (EC) from the unit. It is evident from the papers of the land of this brick kiln that the plot was registered with the concerned Registration Office at Bakhri, Dist-Begusarai in the year 2016 and land revenue receipt for the year 2023-24 is issued for the same.
- f) Both the above mentioned brick kilns are converted to cleaner technology for brick making to minimize the air emission.
- g) No industrial effluent is discharged by the units located in this area.

B. Status of water quality of Oxbow Wetland Kabartal, Begusarai:

- a) Bihar State Pollution Control Board is regularly monitoring the water quality of Kabartal near Jaymangla Grah Temple, Dist.-Begusarai since 14.07.2016 on monthly interval. The water quality analysis report of the said location is attached as **Annexure-1**.
- b) The analysis report reveals that:-
- i. pH level is found within the prescribed limit of 6.5 to 8.5.
 - ii. Dissolved Oxygen (DO) value is also observed within the prescribed limit of more than 4 mg/L, except during the month of November, 2020 & November, 2021.
 - iii. Bio-Chemical Oxygen Demand (BOD) is observed within the prescribed standards of less than 3 mg/L, except in the months of May, 2020; February and March, 2021; from October, 2021 to April, 2022; August, 2022 and February, 2023.
 - iv. Chemical Oxygen Demand (COD) varies between 16 to 40 mg/L, but the minimum level was observed as 04 mg/L and maximum observed value was found as 68 mg/L.
 - v. Faecal Coliform (FC) is found beyond the prescribed standards of Desirable limit of 500 MPN per 100 mg/L or permissible limit of 2500 (MPN/100 ml) except in few months. MPN stands for Most



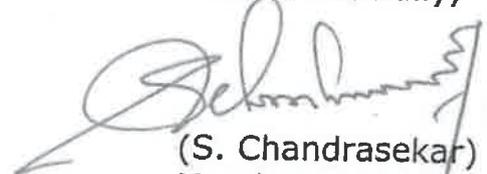
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 BEGUSARAI, BIHAR
 19-8-23

Probable Number. The high count of Faecal Coliform denotes that water body is receiving human excreta or untreated sewage water from the nearby villages.

- vi. **Two samples were collected on 30.07.2024.** The analysis reports of which reveals that pH, DO & FC were observed within the prescribed standards whereas, BOD level was observed marginally higher than the prescribed standards. The analysis report is annexed as '**Annexure-2**'.

Encl: As above.

Yours faithfully,


(S. Chandrasekar)
Member Secretary.

12/8/24




NOTARY
BEGUSARAI BIHAR
19/8/24

Bihar State Pollution Control Board, Patna
Water Sample Analysis Result



Handwritten signature and date: 12/8/21

Parameters	Standards as per NIEF Notification G.S.R. 712 (E), dated 25.09.2010 for Primary Water Quality Criteria for Drinking Water	Kawar Lake at Begusarai Near Jal Mangla (a/n Temple Dist.- Begusarai)												Remarks
		119	278	518	647	960	1150	1384	1472	1791				
Date of Sampling	--	26.05.2020	01.07.2020	28.08.2020	23.09.2020	19.11.2020	17.12.2020	13.01.2021	03.02.2021	25.03.2021				
Dissolved Oxygen (mg/L)	4.0	16.0	9.9	7.0	6.0	3.5	4.6	5.5	7.5	9.2				
pH	6.5-8.5	9.06	7.73	7.89	7.46	7.29	8.21	7.55	7.5	7.2				
Electrical Conductivity	--	263	366	205	250	211	238	247	238	360				
BOD (mg/L)	< 3.0	6.1	1.8	1.4	2.1	3	2.4	3	4.2	3.2				
Nitrate as N (mg/L)	--	0.18	0.24	0.11	0.19	0.18	0.20	0.15	0.10	0.17				
TC (MPN/100 ml)	--	27000	35000	13000	160000	54000	14000	3100	2300	160000				
FC (MPN/100 ml)	Disinfectible Permissible 500/2500	780	35000	13000	160000	35000	9400	2300	780	28000				
Turbidity (NTU)	--	5.6	45.1	3.4	7.5	8.1	8.0	7.2	5.8	12.2				
Alkalinity as CaCO ₃ (mg/L)	--	98	150	92	118	170	156	152	146	158				
Chloride (mg/L)	--	15	14	18	20	11	20	13	14	26				
CaCO ₃ (mg/L)	--	64	8	8	20	28	30	24	68	36				
Total Hardness as CaCO ₃ (mg/L)	--	120	210	104	124	144	150	168	140	160				
Total dissolved Solids (mg/L)	--	178	306	106	176	206	180	168	162	240				
Total suspended solids (mg/L)	--	20	36	20	6	20	20	38	14	34				

Note: The dotted line denotes that there is no limit prescribed for the parameter.

Handwritten signature: Roushan Kumar
12/8/2021
Roushan Kumar
Board Analyst
Bihar State Pollution Control Board
PATNA

Bihar State Pollution Control Board, Patna
Water Sample Analysis Result



Rushika
NOTARY
Begusarai, Bihar
28/6/2024

Parameters	Standards as per Motor Notification G.S.R. 742 (II), dated 25.09.2009 for Primary Water Quality Criteria for Running Water	Kawar Lake at Begusarai Near Jai Mangla Garh Temple Dist.- Begusarai									
		492	634	1358	1517	1999	2211	2387			
Laboratory Ref. No.		30.06.2021	26.07.2021	27.10.2021	22.11.2021	27.01.2022	23.02.2022	23.03.2022			
Date of Sampling	--	5.3	7.4	5.4	1.7	5.7	4.7	3.2			
Dissolved Oxygen (mg/L)	>=4.0	6.82	7.19	7.07	7.37	7.97	7.51	7.07			
pH	6.5-8.5	136	139	177	166	257	308	329			
Electrical Conductivity	--	2.4	2.4	3.5	3.5	4.3	3.7	4.5			
BOD (mg/L)	< 3.0	0.21	0.14	0.47	0.20	0.43	0.19	0.21			
Nitrate as N (mg/L)	--	160000	54000	160000	92000	13000	17000	350000			
TC (MPN/100 ml)	--	92000	17000	92000	35000	13000	4000	130000			
FC (MPN/100 ml)	Desirable / Permissible 500/2500	17	19	15.1	6.5	6.2	14.3	10.5			
Turbidity (NTU)	--	140	108	126	106	140	130	134			
Alkalinity as CaCO ₃ (mg/L)	--	8	21	10	9	12	10	18			
Chloride (mg/L)	--	28	20	32	32	40	32	40			
Total Hardness as CaCO ₃ (mg/L)	--	148	124	124	106	140	146	144			
Total dissolved Solids (mg/L)	--	88	100	122	140	172	204	220			
Total Suspended Solids (mg/L)	--	54	22	16	10	20	24	24			

Note: The dotted line denotes that there is no limit prescribed for the parameter.

Arjun Kumar
20/10/2024

Arjun Kumar
Board Analyst
BOARD Analyst
Bihar State Pollution Control Board
PATNA

Bihar State Pollution Control Board, Patna
Water Sample Analysis Result



Roushan Kumar
NOTARY
BEGUSARAI, BIHAR
19-8-22

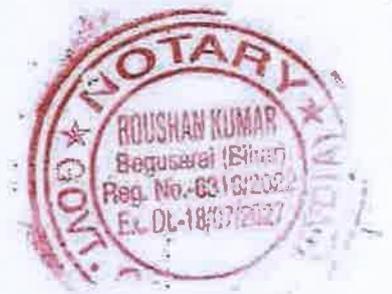
Parameters	Standards as per Chief Notification (S.R. 742 (1), dated 26.09.2000 for Primary Water Quality Criteria for Freshing Water	Kawar Lake at Begusarai Near Jai Mangla Gari Temple Dist.- Begusarai												Remarks
		26/4	4/9	8/10	10/46	12/25	14/22	16/09	18/21	20/39	23/30	25/32		
Laboratory Ref. No.		28.04.2022	13.05.2022	20.07.2022	31.08.2022	30.09.2022	19.10.2022	11.11.2022	09.12.2022	11.01.2023	20.02.2023	29.03.2023		
Date of Sampling		2.8	8.9	8.9	4.2	5.4	5.2	7.4	5.4	9.5	8.3	8.9		
Dissolved Oxygen (mg/L)	≥4.0	7.17	7.12	8.13	7.36	7.93	7.7	7.4	7.89	8.03	7.48	7.92		
pH	6.5-8.5	392	279	247	234	221	239	221	271	266	256	179		
Electrical Conductivity	≤3.0	6	1.6	1.8	5	2.5	4.9	3	2.9	0.8	3.6	1		
BOD (mg/L)		0.34	0.35	0.33	0.24	0.09	0.10	0.14	0.15	0.11	0.13	0.12		
Nitricus N (mg/L)		43000	2600	160000	160000	11000	17000	35000	35000	35000	3300	13000		
TCC (MPN/100 ml)		28000	1400	92000	92000	7900	11000	17000	28000	13000	680	7900		
PC (MPN/100 ml)	Desirable: Permissible 500/2500	10.5	445	27.3	112.7	21.9	16.1	21.7	3	14.3	9.5	10.6		
Turbidity (NTU)		156	148	138	138	124	122	126	104	134	124	90		
Alkalinity as CaCO ₃ (mg/L)		24	7	15	14	12	9	11	12	11	10	9		
Chloride (mg/L)		52	16	16	32	24	40	16	28	4	40	8		
Total Hardness as CaCO ₃ (mg/L)		150	146	140	134	130	124	130	146	146	130	92		
Total dissolved solids (mg/L)		232	176	160	160	148	164	152	186	176	134	122		
Total suspended solids (mg/L)		24	460	32	120	26	22	28	4	16	4	8		

Note: The dotted line denotes that there is no limit prescribed for the parameter.

Roushan Kumar
12/08/2022
(Arjun Kumar)
Board Analyst

Board Analyst
Bihar State Pollution Control Board
PATNA

Bihar State Pollution Control Board, Patna
Water Sample Analysis Result



Roushan Kumar
NOTARY
BEGUSARAI, BIHAR
26/08/2024

Parameters	Standards as per Model Notification G.S.R. 712 (E) dated 25.09.2000 for Potable Water Quality Criteria for Drinking Water	Kawar Lake at Begusarai Near Jai Mangla Garh Temple Dist.- Begusarai										Remarks
		108	632	897	985	1294	1590	1909	2044	2465		
Laboratory Ref. No.		26-04-2023	06-07-2023	30-08-2023	15-09-2023	18-10-2023	09-11-2023	20-12-2023	05-01-2024	07-03-2024		
Date of Sampling	--	6.6	8.3	7.4	6.2	6.8	8.6	7.9	7.8	7.5		
Dissolved Oxygen (mg/L)	≥ 1.0	8.35	8.24	7.42	7.92	7.23	7.33	7.49	7.41	7.84		
pH	6.5-8.5	375	592	789	933	337	346	250	256	350		
Electrical Conductivity	--	1.9	1.9	1.9	2.3	2.1	1.4	2.2	1.8	1.9		
ROD (mg/L)	≤ 3.0	0.30	0.30	0.30	0.30	0.30	0.30	0.30	0.30	0.30		
Nitrate as N (mg/L)	--	7900	22000	4910	3300	4900	17000	9400	4900	13000		
TC (MPS/100 ml)	--	3300	11000	3300	2300	3300	13000	4900	3300	7900		
FC (MPS/100 ml)	Dismissible / Permissible 500/2500	8.5	268.5	19.5	10.3	3.7	26	28.5	28.2	18		
Turbidity (NTU)	--	104	236	308	330	146	130	106	120	148		
Alkalinity as CaCO ₃ (mg/L)	--	16	24	102	49	18	20	23	17	11		
Chloride (mg/L)	--	16	16	16	24	30	12	20	12	20		
COD (mg/L)	--	108	154	314	344	148	140	110	116	154		
Total Hardness as CaCO ₃ (mg/L)	--	244	402	496	600	218	226	170	124	238		
Total dissolved Solids (mg/L)	--	10	250	16	10	10	22	28	26	14		
Total Suspended Solids (mg/L)	--											

Note: The dotted line denotes that there is no limit prescribed for the parameter.

Roushan Kumar
(Roushan Kumar)
Board Analyst
Board Analyst
Bihar State Pollution Control Board
PATNA

Bihar State Pollution Control Board, Patna

Water Sample Analysis Result

Parameters	Standards as per MPN Notification G.S.R. 742 (13), dated 25.05.2000 for Primary Water Quality Criteria for Drinking Water	199	24-04-2024	03-05-2024	07-06-2024
Dissolved Oxygen (mg/L)	7.8	7.8	7.8	7.8	7.8
pH	6.5-8.5	7.17	7.05	7.05	7.05
Electrical Conductivity	160	160	171	171	171
BOD (mg/L)	< 3.0	1.2	2.8	1.3	1.3
Nitrate as N (mg/L)	—	0.30	0.30	0.30	0.30
TC (MPN/100 ml)	—	2000	2000	2000	2000
FC (MPN/100 ml)	Desirable: Not more than 500	199	199	199	199
Turbidity (NTU)	—	19.1	1.1	1.1	1.1
Alkalinity as CaCO ₃ (mg/L)	—	100	84	84	84
Chloride (mg/L)	—	5	5	5	5
COD (mg/L)	—	8	36	16	16
Total Hardness as CaCO ₃ (mg/L)	—	98	94	78	78
Total dissolved Solids (mg/L)	—	118	122	88	88
Total Suspended Solids (mg/L)	—	20	10	12	12

Note: The dotted line denotes that there is no limit prescribed for the parameter.

- Remarks:
- i. pH level and Dissolve Oxygen level were found within the prescribed limit.
 - ii. Bio-Chemical Oxygen Demand (BOD) is observed within the prescribed standards of less than 3 mg/L, except for the month of April, 2022; August, 2022 and February, 2023.
 - iii. Chemical Oxygen Demand (COD) varies between 16 to 40 mg/L, but the minimum level was observed as 04 mg/L and maximum observed value was found as 52 mg/L.
 - iv. Faecal Coliform (FC) is found beyond the prescribed standards of Desirable limit of 500 MPN per 100 ml/ permissible limit of 2500 (MPN/100 ml) except in few months. MPN stands for Most Probable Number.
 - v. The high count of Faecal Coliform denotes that water body is receiving human excreta or sewage water from nearby settled villages.



Rishan Kumar
NOTARY
 BEGUSARAI BIHAR
 19.8.24

(Anil Kumar)
 Board Analyst
Board Analyst
 Bihar State Pollution Control Board
 Patna

Bihar State Pollution Control Board, Patna

Water Sample Analysis Result

Parameters	Standards as per Model Notification (S.R. 742 (I), dated 25.09.2000 for Primary Water Quality Criteria for Bathing Water	Kawar Lake at Begusarai Near Jay Mangla Garh Temple Dist. Begusarai		Remarks
		885 30-07-2024	886 30-07-2024	
Laboratory Ref. No.		885	886	
Date of Sampling	--	30-07-2024	30-07-2024	
Dissolved Oxygen (mg/L)	>4.0	8.9	8.8	
pH	6.5-8.5	7.89	7.82	
Electrical Conductivity	--	337	342	
BOD (mg/L)	< 3.0	3.1	3.7	
Nitrate as N (mg/L)	--	NDL	NDL	
TC (MPN/100 ml)	--	1600	2200	
FC (MPN/100 ml)	Desirable Permissible 500-5000	350	1700	
Turbidity (NTU)	--	13.2	15.9	
Alkalinity as CaCO ₃ (mg/L)	--	120	110	
Chloride (mg/L)	--	5	5	
CaO (mg/L)	--	32	40	
Total Hardness as CaCO ₃ (mg/L)	--	160	140	
Total dissolved Solids (mg/L)	--	252	238	
Total Suspended solids (mg/L)	--	10	12	
GPS Location		25.595849 86.162167	25.59584 86.162161	

Note: The dotted line denotes that there is no limit prescribed for the parameter.

Observations:

1. pH, DO and FC are found within the permissible limit.
2. BOD is observed marginally high at both locations.



Signature II

(Handwritten Signature)
 BEGUSARAI DISTRICT
 25-8-24

(Handwritten Signature)
 30/08/2024
 Board Analyst
 Bihar State Pollution Control Board
 PATNA

Wetlands of India Portal

Wetland Health Card Details

State Name	Bihar	Wetland Name	Kabartal Wetland	Date of Entry	14-10-2023
Area (hectares)	2620.00	Wetland Type	Natural (Inland)	Year of Data Collection	2022



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#	Features	Code	Indicator	Desired Value	Actual Value	Category
1	Area	A-01	% wetland converted to non-wetland use since 2000	0%	1-5%	B
2	Hydrology and catchment	H-01	Ratio of number of natural inlets choked and diverted to total number of natural inlets	<0.2	More than 0.8	E
3	Hydrology and catchment	H-02	Ratio of number of natural outlets choked and diverted to total number of natural outlets	<0.2	0.3-0.4	B
4	Discharge		% of natural outflows	Discharge Normal Demand. Discharge 3	GN 100% normal	A

4	Hydrology and catchment	Q-01	your samples conforming to desired BOD/DO/COD levels	biological oxygen demand, between 2-7 6 mg/l or Dissolved Oxygen > = 6 mg/l or Chemical Oxygen Demand (for Urban Wetlands) < 50 mg/l	your samples conforming to the criteria	
5	Biodiversity	B-01	% wetland area covered by invasive macrophytes	< 10%	increasing significantly over last 5 years	B
6	Biodiversity	B-02	Annual water bird count as a proportion of average count of last 5 years	Increasing	Wetlands map prepared and approved by CWLW/Relevant Authority	A
7	Governance	G-01	Clearly demarcated wetlands map	Wetlands map prepared and approved by CWLW/Relevant Authority	Wetlands map prepared and approved by State	A
8	Governance	G-02	Wetland Management Plan	Management plan prepared and approved by CWLW/Relevant Authority	Management plan prepared and submitted to SWA	B
9	Governance	G-03	Wetland Notification	Wetlands notified under Wetland Rules/WPA	Final notification under extant regulation	A



Actual Value Range and Grade

Indicator: % wetland converted to non-wetland use since 2000 (Desired Value : 0%)

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 Roushan
 NOTARY
 BEGUSARA
 19/8/24

X

Indicator: Ratio of number of natural inlets choked and diverted to total number of natural inlets (Desired Value : <0.2)

Indicator: Ratio of number of natural outlets choked and diverted to total number of natural outlets (Desired Value : <0.2)

Indicator: % of samples conforming to desired BOD/DO/COD levels (Desired Value : Biological Oxygen Demand: Between 3 – 6 mg/l or Dissolved Oxygen \geq 6 mg/l or Chemical Oxygen Demand (for Urban Wetlands) \leq 50 mg/l)

Indicator: % wetland area covered by invasive macrophytes (Desired Value : <10%)

Indicator: Annual water bird count as a proportion of average count of last 5 years (Desired Value : Increasing)

Indicator: Clearly demarcated wetlands map (Desired Value : Wetlands map prepared and approved by CWLW/Relevant Authority)

Indicator: Wetland Management Plan (Desired Value : Management plan prepared and approved by CWLW/Relevant Authority)

Indicator: Wetland Notification (Desired Value : Wetlands notified under Wetland Rules/WPA)



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19/8/22

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BEGUSARAI BIHAR
22/08/2022

Wetlands of India Portal

Wetland Health Card Details

State Name	Bihar	Wetland Name	Basahi Wetland (Nagri Jheel)	Date of Entry	14-10-2023
Area (hectares)	146.00	Wetland Type	Natural (Inland)	Year of Data Collection	2023



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 BEGUSARAI, BIHAR
 19/8/24

#	Features	Code	Indicator	Desired Value	Actual Value	Category
1	Area	A-01	% wetland converted to non-wetland use since 2000	0%	1-5%	B
2	Hydrology and catchment	H-01	Ratio of number of natural inlets choked and diverted to total number of natural inlets	<0.2	0.3-0.4	B
3	Hydrology and catchment	H-02	Ratio of number of natural outlets choked and diverted to total number of natural outlets	<0.2	0-0.2	A

4 Livelihoods

5% of catchment conforming to

Biological Overwash Parameter: Duration 2 ...

EN-0002

0



4	1. Quantity and catchment	Q-01	7001 samples conforming to desired BOD/DO/COD levels	Biological Oxygen Demand, between 0 - 6 mg/l or mg/l or Dissolved Oxygen >= 6 mg/l or Chemical Oxygen Demand (for Urban Wetlands) <50 mg/l	sample meet the criteria	B
5	Biodiversity	B-01	% wetland area covered by invasive macrophytes	<10%	11-20%	C
6	Biodiversity	B-02	Annual water bird count as a proportion of average count of last 5 years	Increasing	Constant since last 5 years	C
7	Governance	G-01	Clearly demarcated wetlands map	Wetlands map prepared and approved by CWLW/Relevant Authority	Wetlands map under preparation	D
8	Governance	G-02	Wetland Management Plan	Management plan prepared and approved by CWLW/Relevant Authority	No management plan	E
9	Governance	G-03	Wetland Notification	Wetlands notified under Wetland Rules/WPA	Regulation under process	C

Actual Value Range and Grade

Indicator: % wetland converted for non-wetland use since 2000 (Desired Value : 0%)



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Indicator: Ratio of number of natural inlets choked and diverted to total number of natural inlets (Desired Value : <0.2)

Indicator: Ratio of number of natural outlets choked and diverted to total number of natural outlets (Desired Value : <0.2)

Indicator: % of samples conforming to desired BOD/DO/COD levels (Desired Value : Biological Oxygen Demand: Between 3 - 6 mg/l or Dissolved Oxygen \geq 6 mg/l or Chemical Oxygen Demand (for Urban Wetlands) <50 mg/l)

Indicator: % wetland area covered by invasive macrophytes (Desired Value : <10%)

Indicator: Annual water bird count as a proportion of average count of last 5 years (Desired Value : Increasing)

Indicator: Clearly demarcated wetlands map (Desired Value : Wetlands map prepared and approved by CWLW/Relevant Authority)

Indicator: Wetland Management Plan (Desired Value : Management plan prepared and approved by CWLW/Relevant Authority)

Indicator: Wetland Notification (Desired Value : Wetlands notified under Wetland Rules/WPA)



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New Delhi - 110003



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 BEGUSARAI (BIHAR)
 No. 6319/2022

Wetlands of India Portal

Wetland Health Card Details

State Name	Bihar	Wetland Name	Ekamba	Date of Entry	14-10-2023
Area (hectares)	345.00	Wetland Type	Natural (Inland)	Year of Data Collection	2023



Roushan Kumar
NOTARY
 BEGUSARAI, BIHAR
 27/8/24

Date: 27-Jul-2024 05:22:17 PM

#	Features	Code	Indicator	Desired Value	Actual Value	Category
1	Area	A-01	% wetland converted to non-wetland use since 2000	0%	1-5%	B
2	Hydrology and catchment	H-01	Ratio of number of natural inlets choked and diverted to total number of natural inlets	<0.2	0.3-0.4	B
3	Hydrology and catchment	H-02	Ratio of number of natural outlets choked and diverted to total number of natural outlets	<0.2	0.3-0.4	B





4	Hydrology and catchment	Q-01	%of samples conforming to desired BOD/DO/COD levels	Biological Oxygen Demand: Between 3 - 6 mg/l or Dissolved Oxygen \geq 6 mg/l or Chemical Oxygen Demand (for Urban Wetlands) $<$ 50 mg/l	80-100% sample meet the criteria	A
5	Biodiversity	B-01	% wetland area covered by invasive macrophytes	$<$ 10%	11-20%	B
6	Biodiversity	B-02	Annual water bird count as a proportion of average count of last 5 years	Increasing	Constant since last 5 years	C
7	Governance	G-01	Clearly demarcated wetlands map	Wetlands map prepared and approved by CWLW/Relevant Authority	Wetlands map prepared but not placed in State Wetlands Authority	C
8	Governance	G-02	Wetland Management Plan	Management plan prepared and approved by CWLW/Relevant Authority	No management plan	E
9	Governance	G-03	Wetland Notification	Wetlands notified under Wetland Rules/WPA	Regulation under process	C

Actual Value Range and Grade

Indicator: % wetland converted to non-wetland use since 2000 (Desired Value : 0%)



Rushan
NOTARY
 BEGUSARAI, BIHAR
 18-7-21

X

Indicator: Ratio of number of natural inlets choked and diverted to total number of natural inlets (Desired Value : <0.2)

Indicator: Ratio of number of natural outlets choked and diverted to total number of natural outlets (Desired Value : <0.2)

Indicator: % of samples conforming to desired BOD/DO/COD levels (Desired Value : Biological Oxygen Demand: Between 3 - 6 mg/l or Dissolved Oxygen >= 6 mg/l or Chemical Oxygen Demand (for Urban Wetlands) <50 mg/l)

Indicator: % wetland area covered by Invasive macrophytes (Desired Value : <10 %)

Indicator: Annual water bird count as a proportion of average count of last 5 years (Desired Value : Increasing)

Indicator: Clearly demarcated wetlands map (Desired Value : Wetlands map prepared and approved by CWLW/Relevant Authority)

Indicator: Wetland Management Plan (Desired Value : Management plan prepared and approved by CWLW/Relevant Authority)

Indicator: Wetland Notification (Desired Value : Wetlands notified under Wetland Rules/WPA)



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NOTARY
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 19/8/22

16/08/24

ज्ञापांक..1022...../बेगूसराय, दिनांक...16/08/2024...../

- प्रतिलिपि :- डा0 के0 गणेश कुमार, सदस्य सचिव, बिहार राज्य आर्द्र भूमि प्राधिकार को सादर सूचनार्थ समर्पित।
- प्रतिलिपि :- जिला पदाधिकारी, बेगूसराय को माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच कोलकत्ता में दायर O.A. No.-131/2024/EZ, Subhas Datta Vs The State of Bihar & Ors के मामले में दिनांक-08.07.2024 को पारित आदेश का अनुपालन करने हेतु गठित समिति का जाँच प्रतिवेदन के साथ सादर सूचनार्थ एवं आवश्यक कार्यार्थ हेतु समर्पित।
- प्रतिलिपि :- उप विकास आयुक्त, बेगूसराय को सूचनार्थ प्रेषित।
- प्रतिलिपि :- श्री अरुण कुमार, पर्वद, विश्लेषक एवं श्री एस0पी0 राय, क्षेत्रिय पदाधिकारी, बेगूसराय, बिहार राज्य प्रदूषण नियंत्रण पर्वद, बरौनी को सूचनार्थ।
- प्रतिलिपि :- अनुमंडल पदाधिकारी, बखरी एवं मंझौल को सूचनार्थ प्रेषित।
- प्रतिलिपि :- जिला कृषि पदाधिकारी, बेगूसराय को सूचनार्थ प्रेषित।

वन प्रमंडल पदाधिकारी,
बेगूसराय।



Roushan Kumar
BEGUSARAI (BIHAR)
19-8-24